

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE  
CENTRAL DISTRICT: DELHI.  
DUTY ROSTER (TRAFFIC) FOR THE MONTH OF NOVEMBER-2018.**

The following Metropolitan Magistrates, will look after the work of Duty Magistrate (Traffic) at Tis Hazari Court Complex, Delhi on the dates mentioned against their names.

The Duty Magistrates shall dispose off Traffic/STA challans (impounded vehicles) on second Saturday/Sunday /Holidays on their day of duty.

On the day of duty, the Ld. MMs are required to reach at the court complex by 11:00 AM positively and remain up to 05:00 PM or till the disposal of the challan work, whichever is later. The Ld. Metropolitan Magistrates, so deputed as Duty Magistrate would be assisted by his/her own staff:

Sl. No.	Name of Metropolitan Magistrates	Day of duty	Room No.
1	Ms. Snigdha Sarvaria, MM 10-A, 2 <sup>nd</sup> and 3 <sup>rd</sup> Floor, Sanjay Nagar, Near Gulabi Bagh, Delhi-07.	04-11-2018 11-11-2018	277
2	Sh. Ashok Kumar, MM D-74 Saket Court Residential Complex Saket, Delhi	06-11-2018	296B
3	Sh. Sunil Gupta, Ld. MM D-14, Saket Court Residential Complex, Delhi	07-11-2018 25-11-2018	361A
4	Sh. Bhupinder Singh, ACMM PU Block, 33, Pitampura, Delhi	08-11-2018	37
5	Ms. Sonam Singh, MM B-68, Gulmohar Park, 1 <sup>st</sup> Floor, Delhi-49	09-11-2018	273
6	Sh. Abhilash Malhotra, MM House no 129, 3 <sup>rd</sup> Floor, Shivaji Park, near Shivaji Park Metro Station, Delhi-26	10-11-2018	150
7	Ms. Chetna Singh, ACMM D-53, Saket Court Residential Complex, New Delhi.	18-11-2018	296
8	Ms Shefali Barnala Tandon, MM B-B/452, Meera Bagh, Paschim Vihar, Delhi.	21-11-2018	247
9	Sh Kapil Kumar, MM Flat No. 2122 Delhi Administration Flats, Gulabi Bagh, Delhi.	23-11-2018	241

**Note:** The Duty Magistrates shall look after the work (Traffic/STA Challans of impounded Vehicle) pertaining to traffic circles Civil Lines, Kotwali, Sadar Bazar & Subzi Mandi.

**Remarks:**

1. The Metropolitan Magistrates deputed as Duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Metropolitan Magistrates may only be allowed to change their day of duty on mutual exchange basis with prior permission of the undersigned. If the Duty Magistrate is not available on any day due to some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned, so that appropriate orders may be passed.

2. It is impressed upon the MMs to complete their work in all manner before leaving the court i.e. signing of release order of impounded vehicles, collection of fine etc. and shall not leave any work pending. He will also send a report in respect of the disposal of challans presented before him on the day of his duty circle wise to other MMs concerned (Traffic) for their information and necessary action.

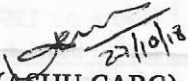
3. The Ld. MMs deputed for duty and the staff of their courts who will work on such days will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rule. The Special Casual Leave (compensatory) of the MMs shall be routed through and after verification by undersigned. The MMs while forwarding the application of the staff for grant of such Special Casual Leave (compensatory) shall verify that the official concerned has actually worked on a particular day/days.

  
(ASHU GARG)

Chief Metropolitan Magistrate  
Central District, THC, Delhi

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi).
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judges, all Districts, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judges, all Districts, Delhi/New Delhi.
08. The ACMMs/ MMs, Central District, THC, Poor House & Railway Courts, Delhi
09. The Principal Magistrates, JJB-I to VI, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, Delhi & DCSP (North, Central & West District), Delhi.
12. The I G Prison, Tihar Jail, Delhi/New Delhi
13. The Secretaries Bar Associations, THC/PHC/KKD/ Rohini, Dwarka & Saket Courts, Delhi
14. The A.O. (J), Nazarat Branch/Filing Office of the District & Sessions Judge (HQ) Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. The District Court, Web-Site Committee, R No. 234, Tis Hazari Courts, Delhi
19. The video conferencing R. No. 211, Tis Hazari Courts, Delhi.
20. Cash Branch, Tis Hazari Courts, Delhi.
21. Reader to CMM, Central District, Delhi.
22. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
23. Office file.

  
27/10/18

(ASHU GARG)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi